

**GOVERNMENT OF INDIA
CORPORATE AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:5516
ANSWERED ON:29.04.2010
SUBMISSION OF INCOMPLETE ACCOUNTS
Jaiswal Shri Gorakh Prasad ;Singh Shri Ijyaraj

Will the Minister of CORPORATE AFFAIRS be pleased to state:

- (a) whether the information regarding the companies available in Company Registrar Offices are incomplete, wrong and not updated;
- (b) if so, the details thereof, and the reasons therefor;
- (c) whether the Government has held or is holding any inquiry in this regard;
- (d) if so, the outcome of the enquiry;
- (e) whether several companies have not given their annual report, audit report, balance sheet and the details of profit and loss within stipulated time;
- (f) if so, the details thereof and the reasons therefor;
- (g) whether the Government has estimated the extent of loss in revenue on account of non-receiving of the above document; and
- (h) if so, the details thereof?

Answer

THE MINISTER OF CORPORATE AFFAIRS(SHRI SALMAN KHURSHID)

- (a) No, Sir.
- (b) to (d) Does not arise.
- (e) & (f) 3,70,196 companies are yet to file their Balance Sheet for the year 2008-2009, which may be due to non-completion of accounts and various other reasons.
- (g) & (h) Loss of fee has not been estimated as documents are filed with fee and after due date with additional fee.